SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF UTTARPRADESH & UTTARAKHAND TO BE HELD FROM 23.10.2018 TO 26.10.2018 AT LUCKNOW

Date: 23rd Oct 2018 (Tuesday)

(Sr. No. 1~60) Time: 9:00 A.M.

Date: 23rd Oct 2018 (Tuesday)

(Sr. No. 61~120) Time: 2:00 P.M.

Date: 24th Oct 2018 (Wednesday)

(Sr. No. 121~180) Time: 9:00 A.M.

Date: 24th Oct 2018 (Wednesday)

(Sr. No. 181~240) Time: 2:00 P.M.

Date: 25th Oct 2018 (Thursday)

(Sr. No. 241~300) Time: 9:00 A.M.

Date: 25th Oct 2018 (Thursday)

(Sr. No. 301~360) Time: 2:00 P.M.

Date: 26th Oct 2018 (Friday)

(Sr. No. 361~420) Time: 9:00 A.M.

Date: 26th Oct 2018 (Friday) (Sr. No. 421-till last) Time: 2:00 P.M.

Venue

Income Tax Appellate Tribunal, (ITAT) 5th Floor Picup Bhawan, Gomati Nagar, Lucknow~226010

Sr.No. 1

F. No.N-11013/6895/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ajay Kumar Dwivedi, **Advocate** Sh. Lt.Narendra Prasad Dwivedi H.No.432 D-Block Panki Kanpur Nagar UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 2

F. No.N-11013/6896/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhagwan Swaroop Sharma, **Advocate** Sh. Nanhoo Lal Sharma H.No.123, Moh. Mohd. Farookh Pilibhit UP-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 3

F. No.N-11013/6897/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar Tiwari, **Advocate** Sh. Shyam Lal Tiwari 58 Bakarganj Civil Line Road Fatehgarh Farrukhabad UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 4

F. No.N-11013/6898/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Surendra Singh Somvanshi, **Advocate** Sh. Yadunath Singh 1/11 Tirwa Kothi Fatehgarh Farrukhabad UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 5

F. No.N-11013/6899/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Richa Mishra, **Advocate** Sh. Radha Kishan Mishra 240-A, New Sabji Mandir Lal Bangla Kanpur Nagar UP-208007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 6

F. No.N-11013/6900/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nem Singh, Advocate
Sh. Yadu Bhan Singh
Sangam Vihar Colony D Vill-Moula Garh Post
Chandausi Distt.Sambhal UP_244412

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 7

F. No.N-11013/6901/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rahul Singh, **Advocate**Sh. Lt. Vishwa Nath Singh
57/52-B Shyam Nagar Kanpur Nagar UP208013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 8

F. No.N-11013/6902/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Satendra Kumar Singh, **Advocate**Sh. Lt.Sh.Nihal Singh
H.No.525, Mohalla Bhukhara Jatav Bhawan
Bijnor Ward No.14 Bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 9

F. No.N-11013/6903/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Charan Singh, **Advocate**Sh. Chandra Pal Singh
Moh. Luhari Saray Purbi nagina Post & Teshil
Distt.Bijnor UP-246762

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 10

F. No.N-11013/6904/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Suresh Chand Keswani, **Advocate**Sh. Suggumal Keswani
48/273 General Ganj Sarai Kanour Nagar UP208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 11

F. No.N-11013/6905/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Raj Kumar Sharma, **Advocate** Sh. Panna Lal Sharma Vill. Kachanar Post Rajatalab POS Rohaniya Varanasi UP-221311

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 12

F. No.N-11013/6906/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Sapna Singh, **Advocate** Sh. Ram Lakhan Singh Patwal Wali Ganj New Sharda Nagar Saharanpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 13

F. No.N-11013/6907/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Santosh Singh, **Advocate**Sh. Moota Singh
Mohalla Nawab Ka Ahata Mukarpur Khama Urf
Bukhara Bijnor Ward No.8 Bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 14

F. No.N-11013/6908/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nalin Sharma, **Advocate**Sh. R.D.Sharma
D-181 Sector-27 Noida Gautam Budh Nagar UP201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 15

F. No.N-11013/6909/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjay Kumar, **Advocate**Sh. Mam Chand
Village Dhakdevi Post Dhakdevi Teshil Nakur
Saharanpur UP-247340

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 16

F. No.N-11013/6910/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Madan Lal 178 Jublee Ganj Rajban Bazar Meerut Cantt UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 17

F. No.N-11013/6911/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Manorama Chaudhary, **Advocate** Sh. Lt. Anand Prakash Singh Dankeenganj Chinihawa Inara Mirzapur UP-231001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 18

F. No.N-11013/6912/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dilip Kumar Srivastava, **Advocate** Sh. Kailash Nath Srivasatva Nagar Panchayat Gangapur Varanasi UP-221302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 19

F. No.N-11013/6913/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anwar Jamal Siddiqui, **Advocate** Sh. Zamir Hussain H.No.284 Shishambagh Cantt Fatehgarh UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 20

F. No.N-11013/6914/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Umesh Kumar Saraswat, **Advocate** Sh. Om Prakash Saraswat H.No.2/219 Khatrana Holi ka Maidan Farrukhabad UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 21

F. No.N-11013/6915/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Viresh Kumar, **Advocate** Sh. Kailash Chandra Bhardwaj Mohalla Sarai Teshil Gunnaur Distt. Sambhal Budaun UP-243722

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 22

F. No.N-11013/6916/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Satyendra Dubey, **Advocate**Sh. Ram Pratap Dubey
Village Bijadharpur Post central Jail Farrukhabad
UP-209602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 23

F. No.N-11013/6917/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pawan Klumar Chaturvedi, **Advocate** Sh. Sri Mahesh Dutt Chaturvedi 2/4 Bakarmandi R.D. Colony Kanpur Nagar UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 24

F. No.N-11013/6918/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Hitesh Kumar, **Advocate**Sh. Lt.Ram Saran Dass
H.No.102 Mohalla Luharan P.O. Pilkhuwa
Distt.Hapur UP-245304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 25

F. No.N-11013/6919/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramanath Upadhyay, **Advocate** Sh. Lt.Shrinath Upadhyay D/48/18-A, Misir Pokhara Varanasi UP-221001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 26

F. No.N-11013/6920/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Manvendra Singh Chauhan, **Advocate** Sh. Ashok Kumar Singh Vill. & Post Chandpura Distt. Etawah UP-206127

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 27

F. No.N-11013/6921/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kamal Kumar, **Advocate** Sh. Rajroop Srivastava H.No.290 Katiya Tola Shahjahanpur UP_242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 28

F. No.N-11013/6922/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sirajul Haque, **Advocate**Sh. Samshul Haque
Moh. Abdul Raheem Town & PS Neoria
Husainpur Pilibhit UP-262305

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 29

F. No.N-11013/6923/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Angad Kumar Singh, **Advocate**Sh. Ramashankar Singh
Vill, Harpur Post Bagali Pinajara PS Sarai
Lakhansi Mau UP-275101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 30

F. No.N-11013/6924/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Awadhesh Prasad Shukla, **Advocate** Sh. Ram Singhasan Shukla Nehru Chowk Auri More Anpara Sonabhadra UP-231225

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 31

F. No.N-11013/6925/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Santosh Kumar Saxena, **Advocate** Sh. Ram Pratap Saxena Moh. Kayasthan, Puranpur Distt. Pilibhit UP-262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 32

F. No.N-11013/6926/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jamshed Ali, **Advocate**Sh. Moh. Munavar
Village Mohddinpur Post Dhourala Saharanpur
UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 33

F. No.N-11013/6927/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Reena Tripathi, **Advocate** Sh. Ajay Shankar Tiwari Village Bikapur Post Bikapur Distt.Ghazipur UP-233002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 34

F. No.N-11013/6928/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Manoj Kumar Singh, **Advocate** Sh. Jagdish Chandra Sagar Village Yaqutganj Post Yaqutganj Police Station Fatehgarh Farrukhabad UP-209749

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 35

F. No.N-11013/6929/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Himanshu yadav, **Advocate**Sh. Mahendra Pal Singh Yadav
Opp. Mohafizkhana Mall Kanpur Dehat civil
Court Kanpur Nagar UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 36

F. No.N-11013/6930/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. jang Jeet Singh Yadav, **Advocate**Sh. Radhey Lal Yadav
Vill. Chaukipur Kalan Post farah PS. Farah
Mathura UP-281122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 37

F. No.N-11013/6931/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Sunita, **Advocate**Sh. Moti Ram
Khanalampura Janak Nagar Near Old Home
Guard Office Sahranpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 38

F. No.N-11013/6932/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukesh Kumar Srivastava, **Advocate** Sh. Lt. Fulena Prasad 134 Chhota Lakhanpur Kanpur UP-208024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 39

F. No.N-11013/6933/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ankit Goel, **Advocate**Sh. Vinod Kumar Goel
1067 Indralok Colony Gali No.7, Hapur Ghaziabad UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 40

F. No.N-11013/6934/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Harish Kumar Singh, **Advocate** Sh. Lt.Sh. Sankta Singh Vill. Bahardurpur Post Pahara Teshil Mitauli Kheri UP-262715

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 41

F. No.N-11013/6935/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahesh Kumar Yadav, **Advocate**Sh. Rampal Singh Yadav
68, Krishna Nagar Colony Harunagla Bisalpur
Road Post RK University Bareilly UP-243006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 42

F. No.N-11013/6936/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sarwat Husain Salim, **Advocate**Sh. Bashir Ahmad
775-A, Yogendrapuri Muzaffarnagar UP251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 43

F. No.N-11013/6937/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajeev Kumar Goswami, **Advocate** Sh. Basudeo Goswami Green Valley Swarg Ashram Road Hapur Ghaizabad UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 44

F. No.N-11013/6938/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakampal Singh, **Advocate**Sh. Sukhbir Singh
H.No.745, Basant Vihar Saket Road
Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 45

F. No.N-11013/6939/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Poonam Singh, **Advocate**Sh. Lt.Sh. Kunwar Singh
119/127 Bamba road Darshanpurwa Kanpur
Nagar UP-208012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 46

F. No.N-11013/6940/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vipin Kumar Rana, **Advocate** Sh. Krishan Pal Rana H.No.464/1, Keshavpuri South Civil Line Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 47

F. No.N-11013/6941/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yogendra Singh, **Advocate**Sh. Lt.Ramswaroop
15/121, Kidwai Nagar Pukhrayan Kanpur Dehat
UP-209111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 48

F. No.N-11013/6942/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prashant Kumar Mishra, Advocate Sh. Lt.Sh. Kaushal Kumar Mishra Pukhrayan Kanpur Dehat UP-209111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 49

F. No.N-11013/6943/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pramod Kumar, **Advocate**Sh. Lt.Sh. Uma Shanker Saxena
H.No.1, Officer Enclave Extension Karamchari
Nagar Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 50

F. No.N-11013/6944/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Sumita Rani, Advocate Sh. Atar singh 434 Laddhawala Chungi No.2, Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 51

F. No.N-11013/6945/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjeev Kumar Upadhyay, **Advocate** Sh. Lt.Ram Niwas Upadhyay No.445-B, Sanjay Nagar Sec-23, Ghaziabad UP-201002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 52</u>

F. No.N-11013/6946/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjeev Kumar, **Advocate**Sh. Shankar Ram
M-58, Sec-23, Sanjay Nagar Ghaziabad UP201002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 53

F. No.N-11013/6947/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahesh Chandra, **Advocate** Sh. Harcharan Lal B-3, Mohalla Jatan Shastri Bhawan Bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 54

F. No.N-11013/6948/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ravendra Kumar Sharma, **Advocate** Sh. Jay Prakash Sharma Mohalla Satauli Kasba & Tehsil Etmadpur Agra UP-283202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 55

F. No.N-11013/6949/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Umesh Chandra Mishra, **Advocate**Sh. Surendra Kumar Mishra
Village Rohani Bhari, Post Puraina P.S.
Visheswarganj Tehsil & Distt. Bahraich UP271821

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 56

F. No.N-11013/6950/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Suman, **Advocate**Sh. Paley Ram
H.No.172/3, Ramnagar Kanker Khera Meerut
UP~250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 57

F. No.N-11013/6951/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mohd. Parwez, **Advocate** Sh. Abdul Khaliq 111-B, Qazi Wada Shikarpur Bulandshahr UP-202395

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 58

F. No.N-11013/6952/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Pal Batham, **Advocate**Sh. Bihari Lal
Village Ninaua Post Central Jail Fatehgarh
farrukhabad UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 59

F. No.N-11013/6953/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shafique Ahmad, **Advocate**Sh. Aziz Ahmad
Mohalla Nurulla Kasba Kundarki, Thana
Kundarki, Moradabad-244 413 (U.P.)

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 60

F. No.N-11013/6954/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Himanshu Yadav, **Advocate** Sh. M.P. Yadav 12/36/46 B, Gwal Toli, Dist. Kanpur Nagar, Uttar Pradesh ~ 208 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 61

F. No.N-11013/6955/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nandan Babu, **Advocate** Sh. Sohan Lal Vill. Barnavada, Post Khamaria Pul, Dist. Pilibhit, Uttar Pradesh ~ 262 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 62

F. No.N-11013/6956/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kamal Kishore Singh, **Advocate**Sh. Late D.P. Singh
109, Khalil Sharki New Colony, Teen Khamba
Gali, Dist. Shahjahanpur, Uttar Pradesh- 242
001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 63

F. No.N-11013/6957/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dharmendra Singh, **Advocate**Sh. Ajay Singh
H.No.1/109, Taliya Lane, Fatehgarh,
Farrukhabad, Uttar Pradesh ~ 209 601.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 64

F. No.N-11013/6958/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramzan Khan, **Advocate** Sh. Late Ali Dad Khan Village & Post Tiliya Pur, Dist. Bareilly ~ 243 502, UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 65</u>

F. No.N-11013/6959/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Kumar Srivastava, **Advocate** Sh. Bal Bhadra Lal SA 18/48-R-11, Kunti Vihar Colony, Sarang Chauraha, Nakkhi Ghat Road, Varanasi, Uttar Pradesh ~ 221 007.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 66

F. No.N-11013/6960/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs.Aisha Raza, **Advocate** Sh. Javed Hussain Siddiqui Mohalla Akabran, Nagina, Dst. Bijnor, Uttar Pradesh ~ 246 762.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 67

F. No.N-11013/6961/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Sarla Devi Gupta, **Advocate** Sh. Jagdish Prasad Pilkhan Tala School Wali Ganj Sahranpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 68

F. No.N-11013/6962/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anupam Saxena, **Advocate** Sh. Damodar Das Saxena 314, Gurudwara Gali No.1, Sleeper Road, C.B.Ganj Bareilly UP-243502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 69

F. No.N-11013/6963/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Kumar Gupta, **Advocate** Sh. Raghvendra Kumar Gupta 314, Gurudwara Gali No.1, Sleeper Road, C.B.Ganj Bareilly UP-243502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 70

F. No.N-11013/6964/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Zakir Husain, **Advocate**Sh. Ahmad Hasan
Vill. Murshadpur, Post Harsinghpur Hapur
Ghaziabad UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 71

F. No.N-11013/6965/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Ji Pandey, **Advocate** Sh. Lt.Sh. Jagdamba Prasad Pandey plot No.40, Shiva Bihar Colony, Hashimpur Cant Varanasi UP-221002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 72

F. No.N-11013/6966/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vimlendra Narayan Mishra, **Advocate** Sh. Kailash Narayan Mishra 6A/169, Awas Vikas Colony Barhpur Farrukhabad UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 73

F. No.N-11013/6967/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajeev Kumar, **Advocate** Sh. Narain Dass Moh. Narayanganj Ujhani Budaun UP-243639

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 74

F. No.N-11013/6968/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Akhilesh Kumar, **Advocate**Sh. Harkesh Singh
Village Dagarpuri, Post Yaqubpur, Tehsil
Hasanpur, Distt. Jyotiba Phule Nagar, UP ~ 244
241.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 75

F. No.N-11013/6969/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mudit Agarwal, **Advocate** Sh. Suman Kumar Agarwal 140, Sahukara, Near Pilibhit Medical Store, Distt. Pilibhit, UP - 262 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 76

F. No.N-11013/6970/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar, **Advocate**Sh. Ram Kumar Singh
H.No.L/A-32, Moh. Laxmi Nagar, Linepar,
Moradabad, Uttar Pradesh - 244 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 77

F. No.N-11013/6971/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prathvi Raj Singh Gau, **Advocate** Sh. Summer Sahay Vill. Gundraganj, Post/PS Patiyali, Distt. Kasganj, Kanshiram nagar, UP-207 243

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 78

F. No.N-11013/6972/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anoop Kumar Singh, **Advocate**Sh. Late Latoor Singh
Vill. Malik Mau Behind Vivekanand Hospital,
Post Kazipura, Thana Civil Lines, Moradabad,
UP-244 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 79

F. No.N-11013/6973/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Balbir Singh, **Advocate** Sh. Mangali Prasad Vill. Nandpur, Post Saray Theku, Distt. Kannauj, Uttar Pradesh ~ 209728.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 80

F. No.N-11013/6974/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Swarup Srivastava, **Advocate** Sh. Brahma Swarup Srivastava 13/10, Industrial Colony, Khaleelpur, C.B. Ganj, Bareilly, UP- 243 502.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 81

F. No.N-11013/6975/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajesh Kumar Awasthi, **Advocate**Sh. Radhey Shyam Awasthi
R/o Amritpur, Post Amritpur, Tehsil Amritpur,
Farrukhabad, UP-209 622.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 82

F. No.N-11013/6976/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Ashutosh Rani, **Advocate** Sh. Late Rishi Ram House No.91, Block C, Brij Vihar, Ghaziabad, Uttar Pradesh ~ 201011.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 83

F. No.N-11013/6977/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajkumar, **Advocate**Sh. Sukhanand
2/627, Buddhi Vihar, Avas Vikas Majhola,
Moradabad, UP-244 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 84

F. No.N-11013/6978/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar Batham, **Advocate** Sh. Siya Ram Batham Ganga Nagar Colony, Saket Gali, Post & Distt. Farrukhabbad, UP ~ 209 625.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 85

F. No.N-11013/6979/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dushyant Kumar Tyagi, **Advocate** Sh. Nardev Singh Tyagi Tyagi Niketan Village, Post Pajianiya, Distt. Bijnor, UP - 246 726.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 86

F. No.N-11013/6980/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Deepak Singh, **Advocate**Sh. Pratap Singh Chaudhary
216, Surya Nagar, Chandupur Road,
Bulandshahr UP-203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 87

F. No.N-11013/6981/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate**Sh. Trilok Chand
H.No.356, Ramlila Tilla, Mimlana
Road, Ganeshpuri Gali No.1, Muzaffarnagar UP251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 88

F. No.N-11013/6982/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Meera Gaur, **Advocate** Sh. Lt. Sh. Chandra Kishore Singh H.No.344, Nai Basti City, Tehsil Distt. Jhansi UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 89

F. No.N-11013/6983/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vijay Kumar Rastogi, **Advocate** Sh. . B/940,Qanoon Gajan,Barabanki UP-225001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 90

F. No.N-11013/6984/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Reetu Chaudhary, **Advocate** Sh. Pradeep kumar Chaudhary Vill & Post Bhogli Tehsil,Nagina,Distt.BijnorUP-246762

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 91

F. No.N-11013/6985/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Babita Chaudhary, **Advocate**Sh. Shri. OmPrakash
H.No.E-360, MDA Colony, Gajraula
Distt.Amroha UP-244241

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 92

F. No.N-11013/6986/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Inamul Haq, **Advocate**Sh. Abdul Haq
Mohalla- Kalalan Near Chhanga wala chowk
Nagina Tehsil-Nagina Disst-Bijnor. (U.P) Pin:246762

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 93

F. No.N-11013/6987/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Virendra Pal, **Advocate**Sh. Ram Swaroop
Village-Ahirpura Nagla Post-Bisalpur
Dostt.Pilibhit UP-262201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 94

F. No.N-11013/6988/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Reena Bhardwaj, **Advocate** Sh. Rajesh Kumar Moh. Patwan, Gali Near Sai Mandir, Kaimganj Farrukhabad UP-209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 95

F. No.N-11013/6989/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Neeraj Kumar Upadhyay, **Advocate** Sh. Purushootam Narayan Upadhyay 397-Bamahrauli Behind SDM Colony, Moth Tehsil Moth Distt, Jhansi UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 96

F. No.N-11013/6990/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amarnath, **Advocate**Sh. Murlidhar
Vill-Tenduakaji, Post Bhilampur Police Station
Dostpur, Tehsil-Kadipur Distt.Sultanpur
UP_228131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 97

F. No.N-11013/6991/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anurag Gupta, **Advocate** Sh. O.N.Gupta Gali Umran Sadabad Hathras UP-281306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 98

F. No.N-11013/6992/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Santara Devi Kushwaha, **Advocate**Sh. Lal Bahadur Singh Kushwaha
Village & Post-Manikapur PS-Pihani
Distt.Hardoi UP-241001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 99

F. No.N-11013/6993/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vikash Kumar Singh, **Advocate**Sh. Lt.Vinod Shankar Singh
C~8, Nagar Mahapalika Colony, Pishach Mochan
Lahurabir Varanasi UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 100

F. No.N-11013/6994/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Madan Lal Chanchal, **Advocate** Sh. Lt.Mihsari lal H.No.18/2, Sri Kashiram Avas Colony Moh. Madaiyan Nadar Bagh Civil Lines Distt.Rampur UP-244901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 101

F. No.N-11013/6995/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prem Singh Yadav, **Advocate** Sh. Shyam Singh Village & Post Byoti Khurd Mainpuri UP-205001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 102

F. No.N-11013/6996/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. NARESH CHANDRA SAXENA, **Advocate** Sh. KRISHAN KUMAR SAXENA Mohalla Madhuvan Colony, Civil Lines, Tehsil and District Budaun, UTTAR PRADESH- 243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 103

F. No.N-11013/6997/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kamlesh Kumar singh, **Advocate**Sh. Lt Shri Babban Singh
stellar jeevan, N-407 sector 1 greater noida west,
GAUTAM BUDDHA NAGAR UTTAR PRADESH201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 104

F. No.N-11013/6998/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.SHABANA TABASSUM, **Advocate**Sh. MOHAMMAD SALEEM
H.No.919, SOUTH KHALAPAR,
MUZAFFARNAGAR, Uttar Pradesh~ 251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 105

F. No.N-11013/6999/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shiv Nath Singh, **Advocate**Sh.
Late Manphool Singh
181/2 Azad Nagar, G. T. Road Kalyanpur
Kanpur, KANPUR NAGAR, UTTAR PRADESH208017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 106

F. No.N-11013/7000/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. RAKESH KUMAR SRIVASTAVA, **Advocate** Sh. DEVKI NANDAN SRIVASTAVA MOHALLA KANOON GOYAN, Town Jalalabad, POST AND THANA JALALABAD, Uttar Pradesh-24221

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 107

F. No.N-11013/7001/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. KAMAL KISHOR SINGH, **Advocate**Sh. LATE SHRI DHAN PAL SINGH
109 KHALIL SHARKI NEW COLONY, TEEN
KHAMBA GALI, SHAHJAHANPUR, Uttar Pradesh242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 108

F. No.N-11013/7002/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Manorama Chaudhary, **Advocate** Sh. Baliram Singh Dankeenganj, Chinihawa Inara, Mirzapur, Uttar Pradesh- 231001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 109

F. No.N-11013/7003/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nawnit Kumar Malviya, **Advocate** Sh. VIDYA NAND DUBEY VILL PATNEJI, PO-MATIYARA JAGDISH, PS-LAR, DEORIA, Uttar Pradesh- 274502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 110

F. No.N-11013/7004/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prahalad, **Advocate**Sh. Pooran Chand
VILLAGE RADHAKUND, Post Radhakund, TEH
GOVERDHAN, Mathura, Uttar Pradesh~ 281502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 111

F. No.N-11013/7005/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Ranjana Devi, **Advocate**Sh. Amar Singh
VILL-BASI KHURD, Post Budhana, DISTT
.MUZAFFARNAGAR, MUZAFFARNAGAR, Uttar
Pradesh- 251309

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 112

F. No.N-11013/7006/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Udai Krishna Chaturvedi, **Advocate** Sh. late shanker chaubey S-3/1-1k, Nawalpur Basahi, Bhojubeer Sindhora Road, Varanasi, Uttar Pradesh- 221003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 113

F. No.N-11013/7007/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jagdish Prasad Sharma, **Advocate**Sh. Lal ram Sharma
1/14, Mahavir Nagar, Ferozabad, Uttar Pradesh283203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 114

F. No.N-11013/7008/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Achal Singh Rathore, **Advocate**Sh. Bankey Lal Rathore
39/1, Mahaveer Nagar, Ferozabad, Uttar
Pradesh- 283203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 115

F. No.N-11013/7009/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Muzaffar Hussain, **Advocate** Sh. Haji Akhtar Hussain 73 SHAHDANA MARKET, Opposite Mazar SHAHDANA, Bareilly, Uttar Pradesh~ 243005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 116

F. No.N-11013/7010/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Satish Chandra, **Advocate**Sh. Ram Nath Verma
Village Ataipur Jadid, Post Ataipur Jadid,
Kaimganj, Farrukhabad, Uttar Pradesh~ 209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 117

F. No.N-11013/7011/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jitendra Kumar Mishra, **Advocate** Sh. Late Bhagwan Shai Mishra moh khera town jalalabad, Shahjahanpur, Uttar Pradesh- 242221

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 118

F. No.N-11013/7012/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ashish Jauhari, **Advocate** Sh. Sarvesh Kumar Jauhari 15, Bhardwaj Colony, Near Govt. Roadways Bus station, Shahjahanpur, Uttar Pradesh 242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 119

F. No.N-11013/7013/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Babu Lal, **Advocate**Sh. Pooran Singh
VILLAGE KUNJERA POST RADHAKUND, Distt.
Mathura, Uttar Pradesh- 281504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 120

F. No.N-11013/7014/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms Usha Gautam, **Advocate** Sh. Murlidhar Babu Narayan Vihar Colony, UDAYPURMAHEWA, Gola Road Lakhimpur Kher, Kheri~ 262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 121

F. No.N-11013/7015/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Chandra Kant Singh, **Advocate** Sh. Mahavir Prasad Sharma 125, Highway Regency, Ferozabad Road, Tundla, Ferozabad, Uttar Pradesh~ 283204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 122

F. No.N-11013/7016/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shiv Kumar Sharma, **Advocate**Sh. Nawab Singh Sharma
Village ~ Kataura Bujurg, Post Kesari, Tehsil Sirsaganj, Ferozabad, U.P.~ 205135

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 123

F. No.N-11013/7017/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yashwant Singh, Advocate
Sh. Lakhan Singh
Araon Road, Sirsaganj, Tehsil Sirsaganj,
Ferozabad, Uttar Pradesh~ 205151

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 124

F. No.N-11013/7018/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs Shalini Chaudhary, **Advocate** Sh. Brajesh Singh H.No.140, GOVERDHEN ROAD VASUNDHRA PANCHSHEEL COLONY, Mathura, U.P.- 281001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 125

F. No.N-11013/7019/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Singh, **Advocate**Sh. Raghunath Singh
Yashoda Nagar, Pachawali Road, Etawah, Uttar
Pradesh- 206001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 126

F. No.N-11013/7020/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Narendra Kumar Singh, **Advocate**Sh. Late Lalta Prasad Singh
H.NO 218 RAHUL NAGAR MARYA POST SADAR
DISTRICT AZAMGARH, Post Sadar , Distt.
Azamgarh, Uttar Pradesh~ 276001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 127

F. No.N-11013/7021/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nirby Sen Jaiswal, **Advocate** Sh. Kaushal Kishore Jaiswal Sunder Nagar, Sector A, Naipalpur, Sitapur, Uttar Pradesh- 261001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 128

F. No.N-11013/7022/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar, **Advocate** Sh. Lalji Prasad Village Madhwapur, Post Sitapur, Sitapur, Uttar Pradesh- 261001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 129

F. No.N-11013/7023/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Surendra Singh, **Advocate** Sh. Kashi Nath H.No.16, Block No.19, Kalyanpuri, Distt. East, Delhi- 110091

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 130

F. No.N-11013/7024/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Kishore, **Advocate**Sh. Jagat Narayan Saxena
H.No.1/115, Taliya Lane, Police Station
Fatehgarh, Farrukhabad, U.P.~ 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 131

F. No.N-11013/7025/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vineet Kumar Vajpai, **Advocate**Sh. Schchida Nand Vajpai
Mohalla Mishrana, Town Pihani, Post Pihani,
Hardoi, Uttar Pradesh- 241406

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 132

F. No.N-11013/7026/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Lal Man Yadav, **Advocate** Sh. Lankush singh Yadav Village Sherakhar, Post Khandouli, Police Station Rajrpur, Farrukhabad, U.P.- 209621

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 133

F. No.N-11013/7027/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sher Singh Yadav, **Advocate** Sh. Om Prakash Yadav Gwal Toli, Fatehgarh, Farrukhabad, U.P.~ 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 134

F. No.N-11013/7028/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Om Prakash Tewari, **Advocate** Sh. Desh Raj Tewari 01, Bazarganj, Mohammadi, Kheri, U.P. 262804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 135

F. No.N-11013/7029/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Naresh Kumar, **Advocate** Sh. Kesari Lal Road No.1, Ram Nagar Colony, Izzatnagar, Bareilly, U.P.- 243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 136

F. No.N-11013/7030/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Chandra Kushwaha, **Advocate**Sh. Jhabbu Singh
Mohteerth, Near Roadways Bus Stand, GOLA
GOKARANNATH, Kheri, U.P.~ 262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 137

F. No.N-11013/7031/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahendra Kumar Jain, **Advocate**Sh. Phool Chand Jain
Mahendra Kumar Jain, Advocate, Moh. Siryawala, NEAR DR. D.K. JAIN OLD CLINIC POST DEOBAND, Saharanpur, Uttar Pradesh-247554

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 138

F. No.N-11013/7032/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Manoj Kumar Verma, **Advocate** Sh. Naresh Kumar Verma 47 Katahali Bagh,Sitapur, U.P.- 261001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 139

F. No.N-11013/7033/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Akhilesh Kumar Singh Gaur, **Advocate** Sh. Deshraj Singh Gaur Vii. Pasnaika, Post-Imaliya, Sultanpur, Sitapur, Uttar Pradesh- 261001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 140

F. No.N-11013/7034/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sushil Kumar Verma, **Advocate**Sh. Banwari Lal Verma
Village Khakhara, POST CHHAUCHH, Tehsil
Lakhimpur Kheri, Kheri, U.P- 262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 141

F. No.N-11013/7035/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rana Pratap Singh, **Advocate** Sh. Chandra Sen H.No.917, Tilak Colony, Subhash Nagar, Bareilly, U.P.- 243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 142

F. No.N-11013/7036/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Akhlesh Kumar Rajput, **Advocate** Sh. Kali Charan Vill. Kunwarapur, Post Jahanganj, Farrukhabad, U.P- 209739

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 143

F. No.N-11013/7037/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar Pathak, **Advocate** Sh. Jageswar Prasad Pathak Village Gauriyapur, Post Matauli, Police Station Gurusahaiganj, Kannauj, Uttar Pradesh- 209733

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 144

F. No.N-11013/7038/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Garg, **Advocate** Sh. Man Mohan Garg CB 5/77, Bajpai Dhal, Subhash Nagar, Bareilly, U.P-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 145

F. No.N-11013/7039/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukesh Kumar Sharma, **Advocate** Sh. Raghunandan Sharma VPO KAMAI GOVERDHAN MATHURA, Kamai, Mathura, U.P~ 281405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 146

F. No.N-11013/7040/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjay Kumar, **Advocate**Sh. Brij Lal
Village Faridapur Inayatkhan, POST
BITHRICHAINPUR, Bareilly, U.P.~ 243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 147

F. No.N-11013/7042/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Asrey Dixit, **Advocate** Sh. Nand Lal Dixit 1/40, Bazaria Aliganj, Post Fatehgarh, Thana Fatehgarh, Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 148

F. No.N-11013/7043/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anil Kumar Saxena, **Advocate** Sh. Shambhu Dayal Saxena H. No.1/121, Bhusa Mandi, Post Fatehgarh, Tehsil Farrukhabad, Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 149

F. No.N-11013/7044/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sushil Kumar Shrivastav, **Advocate** Sh. Harimohan Lal Shrivastav Village Bankat, Post Panwara, Tehsil MACHHALISHAHAR DIST JAUNPUR, U.P.~ 222202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 150

F. No.N-11013/7045/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Narain Tewari, **Advocate** Sh. Mishri nLal H.No.2566, Main Road Mishrana, Lakhimpur Kheri, U.P- 262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 151

F. No.N-11013/7046/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Malka Mary, **Advocate** Sh. Mohd. Hanif 315 Zkhira, Bareilly, U.P.~ 243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 152

F. No.N-11013/7047/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dharm Prakash Dubey, **Advocate** Sh. Jai Govind Dubey Vill. & Post Yusufpur Kharba, Distt. Ghazipur, U.P.- 233310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 153

F. No.N-11013/7048/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yashwant Kumar Singh, Advocate Sh. Sarvajeet Singh Yadav Village & Post Office Sabbalpur, Distt. Ghazipur, U.P.- 232340

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 154

F. No.N-11013/7049/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anuj Katiyar, **Advocate** Sh. Jagdish Kumar Katiyar 1/203, LIG Awas Vikas Sadan, Post & Distt. Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 155

F. No.N-11013/7050/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Prakash, **Advocate**Sh. Puran Lal
Village & Post Salempur, Talgram, Kannauj, U.P209731

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 156

F. No.N-11013/7051/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sharda Jain, **Advocate** Sh. Mam Chand Jain Opposite Jain Degree College, Parduman Nagar, Saharanpur, U.P- 247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 157

F. No.N-11013/7052/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Tasleem Ul-Haque, **Advocate** Sh. Samshul Haque Moh Abdul Raheem, Town & PS Neoria Hussainpur, Distt. Pilibhit, U.P.~ 262305

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 158

F. No.N-11013/7053/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Surendra Singh, **Advocate**Sh. Prabhu Dayal
Village Sukheri, Post Lakhnouti, Saharanpur,
U.P._ 247341

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 159

F. No.N-11013/7054/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajeev Kumar Rai, **Advocate** Sh. Late Sri-Shiv Kumar Rai H.No.175, Village Tiwaripur Post tiwaripur, Mohammadabad, Ghazipur, U.P.- 233227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 160

F. No.N-11013/7055/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Smt. Neeraj Sharma, **Advocate**Sh. Shailesh Kumar Sharma
State Bank Colony, Agra Road, Hathras,
Mahamaya Nagar, U.P.-DISTRICT AND SESSION
COURT HATHRAS, U.P.-204101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 161

F. No.N-11013/7056/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Susheel Kumar, **Advocate**Sh. Sri-Ram Nath
VILLAGE MOHAMMADPUR URF
SHIVDATTAPUR, Tehsil Bilhaur, Post Bilhaur,
Kanpur Nagar, U.P.- 209202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 162

F. No.N-11013/7057/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Onkar Nath Verma, **Advocate** Sh. Ram Dulare Verma New Colony, Hathikhana, POost Fatehgarh, Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 163

F. No.N-11013/7058/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Narayna Gupta, **Advocate** Sh. Vishamber Dayal Gupta H.No.300, Katia Tola, Shajahanpur, U.P.~ 242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 164

F. No.N-11013/7059/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar Sharma, **Advocate** Sh. Late Devi Prasad Sharma 78, Gajanan Nagar, Shahganj, Agra, U.P.~ 282010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 165

F. No.N-11013/7060/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Devendra Kumar, **Advocate** Sh. Lakhan Singh Achariya Wakarpur, Post Khilwara, Tehsil Khamganj, Farrukhabad, U.P.- 209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 166

F. No.N-11013/7061/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Miss Vineeta Saxena, **Advocate** Sh. Late Surendra Bahadur Saxena Mohalla Pooranmal, Pilibhit, U.P.- 262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 167

F. No.N-11013/7062/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Miss Shiv Bholi Dubey, **Advocate** Sh. Mahendra Kumar 106/281, Gandhi Nagar, Gandhi Nagar P Road near Lenin Parl, Kanpur Nagar, U.P.- 208012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 168

F. No.N-11013/7063/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pradeep Kumar Srivastava, **Advocate** Sh. Vipin Behari Srivastava H.NO.298, Moh. Bhaadur Nagar, Near Bhaarat Nursing Home, Lakhimpur, Lakhimpur Kheri, U.P.- 262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 169

F. No.N-11013/7064/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Neeraj Hariyana, **Advocate** Sh. Ramesh Chandra Hariyana Near FCI Godown, Rampur Road, Kasimpur Power House, Aligarh, U.P- 202127

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 170

F. No.N-11013/7065/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kailash Chandra, **Advocate** Sh. Pyale Lal Mohalla Ameer ali, Town & Post Shahbad, Rampur, U.P.~ 244901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 171

F. No.N-11013/7066/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramashrey Singh, **Advocate**Sh. Lalloo Singh
Village -Seedhe Chakarpur, Post Khandauli,
Amritpur, Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 172

F. No.N-11013/7067/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Chhatar Singh Yadav, **Advocate**Sh. Jasvant Singh
Village BhogapurAlamgirpur, Post Brijghat,
Tehsil Garhmukhteshwar, Distt. Hapur,
Ghaziabad, U.P.- 245205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 173

F. No.N-11013/7068/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nitin Kumar, **Advocate** Sh. Ram Sharan Katiyar Gaya Prasad Nagar, Bilhaur, Kanpur Nagar, U.P.~ 209202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 174

F. No.N-11013/7069/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Indra dev, **Advocate** Sh. Thakur Singh Moh.Avantika Nagar, Gajraula, Distt. Amroha, Jyotiiba Phule Nagar, U.P.- 244235

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 175

F. No.N-11013/7070/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Subhash Kumar, **Advocate** Sh. Sunder Lal 61B/D-1, Aravali Apts., Sector-52, Gautam Budh Nagar, Noida, U.P- 201307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 176

F. No.N-11013/7071/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jai Bhagwan, **Advocate** Sh. Shyam Singh 745F, New Govind Puri, Kanker Khera, Meerut, U.P.~ 250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 177

F. No.N-11013/7072/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Virendra Kumar Tripathi, **Advocate** Sh. Jagdish Prasad Tripathi Village Pakariya Naugwan, Near Village Samiti Gate, Head Post Office Pilibhit, U.P.- 262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 178

F. No.N-11013/7073/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anand Kumar Pandey, **Advocate** Sh. Jagdish Prasad Pandey Near Suman School, Mohalla Sungari, Pilibhit, U.P.- 262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 179

F. No.N-11013/7074/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Kumar Johri, **Advocate** Sh. Krishan Pal Singh Johri 29/23, Madarsa Gali, Near Maman Police Chowki, Bulandshahr, U.P.~ 203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 180

F. No.N-11013/7075/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bafiulah Khan, **Advocate**Sh. Bakaullah Khan
Bewar Road, Bholepur, Post Fatehgarh,
Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 181

F. No.N-11013/7076/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jai Pal Singh, **Advocate** Sh. Sri Ram Village Thiriya Thakuran, C.B. Ganj, Bareilly, U.P.- 243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 182

F. No.N-11013/7077/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sumit Mishtra, **Advocate** Sh. Bhola Nath Mishtra Chak Gauri Shankar, Post Nibi Naini, Allahabad, U.P.- 211008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 183

F. No.N-11013/7078/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Achal Kumar Saxena, **Advocate** Sh. Onkar Nath Saxena H.No.709, Mohalla Shahbad, Near Diwan Khana, Bareilly, Uttar Pradesh - 243003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 184

F. No.N-11013/7079/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shivendra Kumar Mishra, **Advocate** Sh. Satya Narayan Mishra 79, Mohalla Mishrana, Town/Post/s Pityali, DISTT KASGANJ/KANSHIRAM NAGAR, Kashiram Nagar, U.P.- 207243

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 185

F. No.N-11013/7080/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Syeda Sultana Jahan Bi, **Advocate** Sh. Mehboob Alam Nai Basti B-14, Usmania Masjid, Bijnor, U.P.-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 186

F. No.N-11013/7081/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajeev Kumar, **Advocate** Sh. Ram Avtar Saxena H.No.142, Khakra, Distt. Pilibhit, U.P.~ 262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 187

F. No.N-11013/7082/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Arvind Kumar Srivastava, **Advocate** Sh. G.P. Srivastava G 612, Gama 2, Greater Noida, Gautam Buddha Nagar, U.P. ~ 201308

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 188

F. No.N-11013/7083/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate** Sh. Late Shyam Kumar H.No.152, Shiv Shankar Puri, New Jai Hind Band wali gali, Sharda Road, Meerut, U.P- 250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 189

F. No.N-11013/7084/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Neeraj Sharma, **Advocate** Sh. Janardan Kumar Sharma 21G, Gandhi Nagar, Muzaffarnagar, U.P.~ 251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 190

F. No.N-11013/7085/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Neeraj Kumar, **Advocate** Sh. Khem Chand Yadav S-I IInd Floor Plot No 121/H.No~153, Gali No.4, Shyam Park Main, Sahibabad, Ghaziabad, U.P.~ 201005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 191

F. No.N-11013/7086/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mani Shankar Mishra, **Advocate** Sh. Masuria Deen Mishra Village Bhiti, Post Anapur, Tehsil Soraon, Allahabad, U.P.- 229411

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 192

F. No.N-11013/7087/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shrish Kumar Agrahari, **Advocate**Sh. Late Amar Nath Agrahari
SRI VIKRAM VACHNALAYA VILL AND POST
VIJAYPUR DIST MIRZAPUR, Uttar Pradesh231303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 193

F. No.N-11013/7088/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Abdul Said, **Advocate**Sh. Abdul Hameed
Moh. Kasupet, Post & Tehsil Bilgram, Hardoi,
U.P.- 241301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 194

F. No.N-11013/7089/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Neeraj Babu, **Advocate** Sh. Anand Pal Singh Moh. Farrashan, TEHSIL & Thana SHAHABAD, Distt. Rampur-U.P.- 244922

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 195

F. No.N-11013/7090/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Arvind Kumar Rathore, **Advocate** Sh. Shambhu Dayal 177KH, Madaiya Shiv Narayan, Shiv Leela Road, Etawah, U.P.- 206001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 196

F. No.N-11013/7091/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shiv Dutt Sharma, **Advocate** Sh. Ram Swaroop Sharma Vill. Khuriawali Post Arniya, Tehsil Khurja, Bulandshahr, U.P.- 203131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 197

F. No.N-11013/7092/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kanti Prasad, **Advocate** Sh. Thakur Singh 39, Mathania Mohalla, Kankarkhera, Meerut, U.P.- 250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 198

F. No.N-11013/7093/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sri Pal Singh Dinkar, **Advocate**Sh. Dharam Das Dinkar
Mohalla Habibullah Khan Sumali, Near Ram
Saran Verma, MLA, Bilaspur, Pilibhit, U.P.~
262201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 199

F. No.N-11013/7094/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Kumar Sharma, **Advocate** Sh. Late Damodar Prasad Sharma H.No.503, Ganesh Nagar, Opp. Peetam Singh ki Chakki, Gali No.4, Bareilly U.P.- 243003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 200

F. No.N-11013/7095/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anup Kumar Dixit, **Advocate** Sh. Vijay Narayan Dixit Village Randhirpur, Post Kunwarpur Banwari, Chhibrmau, U.P~ 209721

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 201

F. No.N-11013/7096/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Seema Sikka, **Advocate** Sh. Gulshan Sikka Goyal Nagar Manpur, Moradabad, U.P.- 244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 202

F. No.N-11013/7097/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Suresh Kumar Saini, **Advocate** Sh. Hari Ram Saini 102, Gangapur near Shiv Mandir, Civil Lines, Rampur, U.P.-244901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 203

F. No.N-11013/7098/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate** Sh. Kanhaiya Lal Vill. Post. Thana Kapsethi, Varanasi, U.P.~ 221403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 204

F. No.N-11013/7099/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vishnu Kumar, **Advocate**Sh. Ved Prakash
Ful Bagiya ke pas Moh. Para Faridpur, Bareilly~
U.P.~ 243503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 205

F. No.N-11013/7100/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pankaj Kumar Tripathi, **Advocate** Sh. Ram Prakash Tripath Saket Gali, Ganga Nagar, Post & Tehsil Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 206

F. No.N-11013/7101/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Suresh Chandra Tripathi, **Advocate** Sh. Kamal Nayan Tripathi H.No.926, Civil Lines, Sitakund, Distt. Sultanpur, U.P.- 228001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 207

F. No.N-11013/7102/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajendra Pal Sharma, **Advocate** Sh. Late Mahendra Pal Sharma J-63, Janakpuri, Ramghat Road, Aligarh, U.P.-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 208

F. No.N-11013/7103/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajesh Kumar Agarwal, **Advocate**Sh. Ramesh Chandra Garg
31, Dev Vihar, Ashapuram STADIUM ROAD
BAREILLY~ 243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 209

F. No.N-11013/7104/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramesh Chandra Sharma, **Advocate**Sh. Kishan Lal Sharma
Village Unchagaon, Post Barsana, Tehsil
Goverdhan, Mathura, U.P. - 281405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 210

F. No.N-11013/7105/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Sarita Rani, **Advocate** Sh. Mukesh Gill H.No.222, Satyam Enclave, Main GT Road, Near IME College, Sahibabad, Ghaziabad, U.P.~ 201005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 211

F. No.N-11013/7106/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ravindra Singh, Advocate Sh. Bhagwant Singh VillageTehra, Post Sahara Khurd, Tehsil Iglas, Aligarh, U.P.- 202124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 212

F. No.N-11013/7107/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Miss Mamta Rani, **Advocate** Sh. Raj Kumar Singh 205 Gangapura old Hapur Road, Hapur, Ghaziabad, U.P.- 245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 213

F. No.N-11013/7108/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Sewak Sahu, **Advocate** Sh. Dhani Ram Sahu H.No.182, Milan, Town & Post Barwasagar, Jhansi, U.P.- 284201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 214

F. No.N-11013/7109/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramesh Verma, **Advocate**Sh. Ram Swaroop
Moh. Chowk Aala Khan Tehsil Sadar,
Shahjahanpur, U.P.- 242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 215

F. No.N-11013/7110/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pramod Kumar Bhatnagar, **Advocate** Sh. Lat Shyam Behari Lal Bhatnagar H.No.497, Turab Nagar, Ghaziabad, U.P-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 216

F. No.N-11013/7111/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dinesh Kumar, **Advocate**Sh. Bhukan Singh
A-26, Awas Vikas, Colony Civil Lines, Budaun,
U.P.- 243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 217

F. No.N-11013/7112/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Viswanath Prasad Srivastava, **Advocate** Sh. Lat Baldeo Prasad Srivastava 617 Awas Vikas Colony, Post Bargaon, Gonda, U.P.- 271002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 218

F. No.N-11013/7113/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Miss Ranjeeta Batham, **Advocate** Sh. Lajja Ram Batham Room No. T-2/1, Awas Vikas Berhpur, Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 219

F. No.N-11013/7114/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yogesh Kumar Visariya, **Advocate** Sh. Sunehari Baboo Village & Post Risauli, Tehsil & Police station Bisli, Distt. Budaun, U.P.- 243639

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 220

F. No.N-11013/7115/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ajesh Kumar, **Advocate** Sh. Late Hari Sharan Lal Mohalla Lodhipur, Ward No.6, Tehsil Sadar, Shahjahanpur, U.P- 242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 221

F. No.N-11013/7116/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Brij Mohan Yadav, **Advocate** Sh. Dashrath Yadav S 24/49, Taktakpur, Post Cantt., Varanasi, Uttar Pradesh- 221002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 222

F. No.N-11013/7117/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Raj Pal Singh, **Advocate**Sh. Bhim Singh
Village & Post Seorai, Thana Mirehacha, Etah,
U.P.- 207125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 223

F. No.N-11013/7118/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Pal Singh, **Advocate**Sh. Chhabbi Nath
VILL GOLKUNDA MAJHRA DHANELI POORVI,
Milak, Rampur, U.P.~ 244701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 224

F. No.N-11013/7119/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Aji Pal Singh, **Advocate** Sh. . H.No.253/2, Shrangar Nagar, Gali No. 1, Etah, U.P.- 207001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 225

F. No.N-11013/7120/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhupendra Pal Singh, **Advocate** Sh. Yagy Pal Singh Shingar Nagar, Gali No.7, Nidhauli Road, Etah, U.P.- 207001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 226

F. No.N-11013/7121/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar, **Advocate**Sh. Dharam Singh
Mohalla Gautam Puri, Dadri, Gautam Buddha
Nagar, U.P.~ 203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 227

F. No.N-11013/7122/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pradeep Kumar Singh, Advocate Sh. Brahm Dutt Shastri Mohalla Gausiya Chowk, Tehsil Aonla, Bareilly, U.P.- 243301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 228

F. No.N-11013/7123/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Navin Kumar Saxena, **Advocate** Sh. Kailash Narain Saxena 1/130, Talaiya Lane, Fatehgarh, Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 229

F. No.N-11013/7124/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajeev Kumar, **Advocate** Sh. Ram Lal 1/72, Gola Kohna, Post Fatehgarh, Farrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 230

F. No.N-11013/7125/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ved Prakash Uppal, **Advocate**Sh. Babu Lal
Chamber No.464, Gali No.10-B/ Block, District
Court, Gautam Buddha Nagar, U.P.- 201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 231

F. No.N-11013/7126/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Akhil Kumar Jetly, **Advocate** Sh. Late Raj Kumar Jetly 377, Prabhat Nagar, Opp. Syndicate Bank, Meerut, U.P.- 250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 232

F. No.N-11013/7127/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bharat Singh, **Advocate**Sh. Late Ram Ratan
Akbarpur Chittauri Chandausi, Tehsil Chandausi,
Distt. Sambhal, Moradabad, U.P.- 244412

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 233

F. No.N-11013/7128/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ramphal Singh, **Advocate** Sh. Her Phool Singh H.No.112, Village Rajakpur, Post Amroha, Teshil Amroha Distt.Amroha Thana Naugawan Sadat, Jyotiba Phule Nagar, U.P.~ 244221

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 234

F. No.N-11013/7129/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs Reeta Mishra, **Advocate** Sh. Ram Prakash Mishra 107/73-A, Jawahar Nagar, Kanpur Nagar, U.P.~ 208012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 235

F. No.N-11013/7130/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. ParshuramSingh, **Advocate**Sh. Budh Singh
Mohalla Dharamnagri Mozampur Zaitri, Near
Dr. Atul Tyagi Hospital, Nehtaur Road Dhampur
District Bijnor UP- 246761

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 236

F. No.N-11013/7131/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vimal Kumar Singh, Advocate Sh. Dataram Yadav Gunjan Vihar Colony, Narayanpur, Post Kot. Farrukhabad, Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 237

F. No.N-11013/7132/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vidya Nand Shakya, **Advocate** Sh. Ram Kishan Shakya Bhopat Nagla, Post & Tehsil Farrukhabad, Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 238

F. No.N-11013/7133/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar, **Advocate** Sh. Suresh Kumar Village Timarua, Post Pipergaon, Ferrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 239

F. No.N-11013/7134/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rama Shankar, **Advocate**Sh. Balvir Sharan
Shiv Nagar Chhata, Chhata Mathura, U.P.~
281401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 240

F. No.N-11013/7135/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shravan Kumar, **Advocate**Sh. Ram Shankar Lal
Moh. Unchi Bhoor, Gola Gokarnnath, Distt.
Lakhimpur Kheri, Near Raillway outer signal
Ram Kumar Verma Dish Wali Gali, U.P.- 262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 241

F. No.N-11013/7136/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mrs. Savita Bajpai, **Advocate** Sh. Veeresh Chandra Bajpai Bharat Bhushan Colony, Gola Gokarnnath , Kheri, U.P.- 262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 242

F. No.N-11013/7137/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinay Kumar, **Advocate** Sh. Paras Nath Vill Mastari P.O. Kholuha Maharajganj, Jaunpur Uttar Pradesh~ 222145

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 243

F. No.N-11013/7138/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vineet Kumar Mishra, **Advocate**Sh. Brahm Dutt
VILLAGE JAHUPUR GRANT LANDAN PUR, Post
Leelapur, Tehsil Gola Gokar Nath, Kheri, U.P.262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 244

F. No.N-11013/7139/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Prakash, **Advocate**Sh. Babu Ram
Moh. Matani, Near Tobacco Godown, Tehsil
Sadar, Shahjahanpur, U.P.- 242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 245

F. No.N-11013/7140/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pradeep Kumar Suman, **Advocate** Sh. Bankey Lal Suman Village & Post Awajpur, Tehsil Farrukhabad, U.P.- 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 246

F. No.N-11013/7141/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar Rathaud, **Advocate**Sh. Jagannath Prasad
Village & Post Bheera, Tehsil Palia, Kheri, U.P.~
262901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 247

F. No.N-11013/7142/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vikas Kumar Lavkush, **Advocate** Sh. Radhey Shyam Lavkush Mohalla Society Dhanaura Distt. Amroha, Jyotiba Phule Nagar, U.P.- 244231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 248

F. No.N-11013/7143/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jitendra Kumar Mishra, **Advocate** Sh. Devraj Singh VILLAGE MALHUPURA POST KAPSUA TEHSIL DHANAURA DISTT AMROHA, Jyotiba Phule Nagar, U.P.-244231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 249

F. No.N-11013/7144/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Soney Lal, Advocate Sh. Ghasitey Lal vill paragipurwa, Post & PS Nighasan, Kheri, U.P.~262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 250

F. No.N-11013/7145/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anil Kumar Saxena, **Advocate**Sh. Nepal Singh
H NO.239 MOHALLA- BADA MOHAMMAD
KHANI, Town Post Bilaspur, Greater Noida,
Gautam Buddha Nagar, U.P.-203202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 251

F. No.N-11013/7146/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahendra Kumar Yadav, **Advocate** Sh. Sughar Singh Yadav Village Nikomanpurwa, Post Gugrapur Bangar, Tehsil Kannauj, U.P.- 209733

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 252

F. No.N-11013/7147/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nayab Khan, **Advocate** Sh. Munna Khan Village & Post Padarthpur, Bareilly, U.P.- 243123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 253

F. No.N-11013/7148/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Brij Pal Singh, **Advocate** Sh. Shiv Singh New Sainik Colony Nagladeena, Post Fatehgarh, Tehsil Farrukhabad, Ferrukhabad, U.P.- 209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 254

F. No.N-11013/7149/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pervez Khan, **Advocate** Sh. Ajjan Khan 265, Sainik Vihar Colony, Mohanpur Road, Bareilly, U.P.- 243123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 255

F. No.N-11013/7150/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Abdul Mueed Khan Afridi, **Advocate** Sh. Abdul Wahid Khan Afridi 4/27, Pul Pukhta South, Farrukhbad, U.P.~ 209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 256

F. No.N-11013/7151/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Brajbhan Singh, **Advocate** Sh. Late Ramashankar Singh Sunahi Gali, Distt. Hamirpur, Hamirpur, U.P.~ 210301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 257

F. No.N-11013/7152/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjeev Kumar, **Advocate**Sh. Baburam Yadav
H.No.29 Vill and Post Gajasthal Teshil Nogawan
Sadat, H.No.29 Vill and Post Gajasthal Teshil
Nogawan Sadat, JYOTIBA PHULE NAGAR, U.P.~
244251

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 258

F. No.N-11013/7153/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vivek Singh, **Advocate** Sh. Jaspal Singh Village Darbar Post Basantpur, Tehsil Chandpur, Distt. Bijnor, U.P.~ 246736

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 259

F. No.N-11013/7154/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dhirendra Singh, **Advocate**Sh. Horam Singh
Village Saidpur Post Bachhraun Tehsil Dhanaura
Distt Amroha Jyotiba Phule Nagar Up-244231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 260

F. No.N-11013/7155/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.MAMTA RANI, **Advocate**Sh. Hitendra Das
203/275 Ram Nagar Lane No 4 Kanker Khera
Meerut Cantt Up-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 261

F. No.N-11013/7156/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mohmmad Idris Ahmed, **Advocate**Sh. Alimuddin
House No 196 Ali Prem Garden Pasonda
Sahibabad Ghaziabad Up~201005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 262

F. No.N-11013/7157/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vijay Kant Dixit, **Advocate** Sh. Ganesh Shanker Village And Post Bannapur Kanpur Dehat Up-209204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 263

F. No.N-11013/7158/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mohd Shahid, **Advocate**Sh. Munnay Shab
7 Mohalla Sarai Kalan, Near Lal Masjid Jail Road
Rampur Up-244901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 264

F. No.N-11013/7159/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahim Agarwal, **Advocate** Sh. Shishir Kumar Gupta B-56 Avantika Colony Moradabad Up-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 265

F. No.N-11013/7160/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Rastogi, **Advocate**Sh. Ram Autar Rastogi
Moh Basheer Khan, Near Damodar Park Dist
Pilibhit Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 266

F. No.N-11013/7161/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Indar Dev Sharma, **Advocate** Sh. Ram Murti Lal Sharma Vill Mohanpur Post Pilibhit Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 267

F. No.N-11013/7162/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bharat Kumar Varma, **Advocate** Sh. Prem Narayan Varma Vill Gauhaniya Post Pilibhit Up~262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 268

F. No.N-11013/7163/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Chandra Prakash Dixit, **Advocate**Sh. Shishu Pal Dixit
24 Diggi Bazar Main Market Near Rajput Typing
Center Kaseru Khera Meerut Up-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 269

F. No.N-11013/7164/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pratap Singh Yadav, **Advocate**Sh. Giriraj Singh Yadav
H.No.43, Block-A Sector-71 Gautam Buddha
Nagar Noida Up-201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 270

F. No.N-11013/7165/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rohitash Sharma, **Advocate**Sh. K.G.Sharma
51, Bohre Nagar Bhuteshwar Road Post Krishna
Nagar Mathura Up-281004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 271

F. No.N-11013/7166/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anup Kumar Dixit, **Advocate**Sh. P N Dixit
K-224, World Bank Colony Barra Kanpur
Kanpur Nagar Up-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 272

F. No.N-11013/7167/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prashant Babu Saxena, **Advocate**Sh. Girdhar Pal Saxena
Moh Hindu Patti, Town And Tehseel Tilhar
Shahjahanpur Up-242307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 273

F. No.N-11013/7168/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajendra Babu, **Advocate** Sh. Jeeva Lal Gupta Ashok Nagar Post Kamalganj Farrukhabad Up-209724

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 274

F. No.N-11013/7169/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.NIRMALA DEVI, **Advocate** Sh. Mahendra Singh Bhagwati Kunj, Oop Gandhi Public School Lisari Meerut Up-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 275

F. No.N-11013/7170/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.SHABNAM, **Advocate** Sh. Mohammad Akhtar 301, Purwa Ilahi Buksh Meerut Up~250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 276

F. No.N-11013/7171/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Munish Kumar Saxena, **Advocate** Sh. Kanhya Lal 87 Punjab Pura Gulab Nagar Bareilly Up-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 277

F. No.N-11013/7172/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shri Pal Singh, **Advocate**Sh. Late Shri Puttu Singh
Vill. Mathudandi Post.Rooppurkamalu Pilibhit
Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 278

F. No.N-11013/7173/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Rakshpal Singh, **Advocate**Sh. Tara Singh
5/36 Mohalla Jawahar Puri Budaun, Disst
Budaun Up-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 279

F. No.N-11013/7174/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Samaliya, **Advocate**Sh. Kisan
Vpo Maharana Maharana Chhata Chhata
Mathura Up-281405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 280

F. No.N-11013/7175/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Keshav Ram Tiwari, **Advocate**Sh. Raja Ram Tiwari
5/175 Avas Vikas Colony Bareilly More,
Shahjahanpur Up-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 281

F. No.N-11013/7176/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sameer Kaushal, **Advocate** Sh. Suresh Kaushal Civil Line South Pilibhit Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 282

F. No.N-11013/7177/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anil Kumar Shrivastava, **Advocate** Sh. Babulal Shrivastava 1372 Havelipura, Chirgaon Jhansi Up-284301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 283

F. No.N-11013/7178/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Awadhesh Kumar Tiwari, **Advocate** Sh. Late Durga Prashad Tiwari K~689, World Bank Colony Barra Kanpur Nagar Up-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 284

F. No.N-11013/7179/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Gita, **Advocate**Sh. Sohan Lal
Village Bankhadiya Post Fatehgarh Farrukhabad
Up-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 285

F. No.N-11013/7180/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Suraj Singh, **Advocate** Sh. Prem Raj Village And Post Niyamatpur Tahsil Sadar Shahjahanpur Up-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 286

F. No.N-11013/7181/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhagwan Singh, **Advocate**Sh. Nahar Singh
Bada Gurudwara Gali Tehsil Chopla Hapur
Ghaziabad Up-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 287

F. No.N-11013/7182/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Jitendra Singh Kushwaha, **Advocate** Sh. Ram Avtar Kushwaha 762 Kacchi Basti Opp. Dbs College Govind Nagar Kanpur Nagar Up-208006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 288

F. No.N-11013/7183/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.SADHNA KANAUJIA, **Advocate** Sh. Late Sukh Lal E.W.S 32, K.D.A Colony Rampuram Kanpur Nagar Up-208013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 289

F. No.N-11013/7184/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Binte Zainab Naqvi, **Advocate** Sh. Late Suleman Abbas Naqvi H No 63 Mohalla Garhi Ward 17, Post Office Abdullapur Kila Road Thana Bhawanpur Meerut Up-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 290

F. No.N-11013/7185/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Indrish Pandey, **Advocate**Sh. Devendra Prasad Pandey
Moh Anta New Colony Shahjahanpur Up242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 291

F. No.N-11013/7186/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ishwer Dayal Burman, **Advocate**Sh. Desh Raj
Village Asra Kheri Post Nakur Saharanpur Up247342

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 292

F. No.N-11013/7187/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Chandra Prakash, **Advocate** Sh. Ishwari Prasad H.No.30, Bag Brightan Post Shyamganj Bareilly Up-243005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 293

F. No.N-11013/7188/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukesh Kumar Kashyap, **Advocate** Sh. Kishori Lal Kashyap Gali No 4 Rajeev Colony Subahsh Nagar Bareilly Up-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 294

F. No.N-11013/7189/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Kumar, **Advocate** Sh. Hari Ram Prajapati 31 Mahmand Jalalnagar Subhash Nagar Near Dhaka Talab Shahjahanpur Up-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 295

F. No.N-11013/7190/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Alok Kumar Shukla, **Advocate**Sh. Satya Narain Shukla
79 Deen Dayal Nagar Kanpur, Kanpur Nagar
Up-208002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 296

F. No.N-11013/7191/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shripal Gangwar, **Advocate**Sh. Babu Ram Gangwar
Village Maseet Balinagar Post Senthal Tehsil
Nawabganj Bareilly Up~262407

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 297

F. No.N-11013/7192/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Asif Raza Zaidi, **Advocate** Sh. Syed Haider Mustafa Zaidi H.No.158, Kidwai Nagar Muzaffarnagar Up-251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 298

F. No.N-11013/7193/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nizamuddin, **Advocate** Sh. Gulam Rabbani Vill Udaipur Post Amaria Tehsil Amaria Pilibhit Up-262121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 299

F. No.N-11013/7194/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Suneet Kumar, **Advocate**Sh. Ram Kumar Singh
Vill Mohri Hajratpur Post And Thana Kanth
Tehsil Kanth Moradabad Up-244501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 300

F. No.N-11013/7195/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dilip Kumar Shukla, **Advocate** Sh. Late Shiv Guru Prasad Shukla 11/331 Souter Ganj Post Gwaltoli Kanpur Nagar Up-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 301

F. No.N-11013/7196/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Siya Ram, **Advocate**Sh. Mewa Ram
Rajeev Colony Near Adarsh Bal Vidya Mandir
Pilibhit Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 302

F. No.N-11013/7197/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prasenjit Singh, **Advocate** Sh. Prabhakar Singh Niranjan Kunj Colony Near Durga Temple Civil Lines South Police Station Kotwali Dist Pilibhit Up-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 303

F. No.N-11013/7198/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anil Kumar, **Advocate** Sh. Khilari Singh 241 Nai Mandi Kaseru Khera Meerut Cantt Up~ 250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 304

F. No.N-11013/7199/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate**Sh. Dhara Mal
Village- Mangroli Post- Jewar Gautam Buddha
Nagar Up-203135

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 305

F. No.N-11013/7200/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Niranjan Pal, **Advocate**Sh. Natthu Lal
Ward No 11, Amariya Tehsil Amariya Pilibhit
Up-262121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 306

F. No.N-11013/7201/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.NEETU GOSWAMI, Advocate Sh. Rajju Giri Goswami H.No.51, Prabhat Nagar Bareilly Up-243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 307

F. No.N-11013/7202/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhagwati Prasad Pali, **Advocate**Sh. Munshi Lal
Village Nagla Mau, Post Bamoti Khair Aligarh
Up-202138

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 308

F. No.N-11013/7203/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Indra Pal Singh, **Advocate**Sh. Nathu Ram Kashyap
Nagla Manjh, Post Bamtapur Teh And Post Karhal
Dist Mainpuri Up-205001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 309

F. No.N-11013/7204/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Puneet Kumar Deolia, **Advocate** Sh. Ram Swaroop Deolia 338 Chaubeyana Lalitpur Up-284403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 310

F. No.N-11013/7205/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Bharosey Lal, **Advocate** Sh. Late Nanhey Lal 378 Swaroop Nagar Colony, Gulab Nagar Bareilly Up-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 311

F. No.N-11013/7206/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms.Shama Afrose, **Advocate** Sh. Late Fazi Khan C-11/38 Pitarkunda Cheatganj Varanasi Up-221001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 312

F. No.N-11013/7207/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Kumar, **Advocate**Sh. Lt Dayanidhi
218 G/7 Jayantipur, Sulem Sarai Dhoomanganj
Allahabad Up-211011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 313

F. No.N-11013/7208/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar Sharma, **Advocate** Sh. Shri Jagdish Prasad Sharma 4/125 Kishore Nagar I.T.I.Road Aligarh Up-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 314

F. No.N-11013/7209/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar Nigam, **Advocate** Sh. Suraj Narayan Nigam Rdc 146, Raj Nagar Ghaziabad Up-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 315

F. No.N-11013/7210/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shailendra Mohan Saxena, **Advocate** Sh. Ram Bihari Lal Saxena Mohalla New Adarsh Nagar Colony Tehsil Budaun District Budaun Up-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 316

F. No.N-11013/7211/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Santosh Kumar, **Advocate** Sh. Ram Bharose Vill Pachpeda Po Dharmapur Kheri Up-262903

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 317

F. No.N-11013/7212/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Parmesh Kumar, **Advocate**Sh. Ranjeet Singh
Village Khairpura Post Alipura Saharanpur Up~
247232

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 318

F. No.N-11013/7213/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Hari Shanker, **Advocate**Sh. Jageshwar Prasad
Indra Nagar Near Talgram Tiraha Chhibramau
Kannauj Up-209721

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 319

F. No.N-11013/7214/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Arun Kumar, Advocate Sh. Fool Chand Verma Rithoura Bareilly Up-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 320

F. No.N-11013/7215/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhishama Arya, **Advocate** Sh. Amar Singh Arya Mohalla Arya Nagar Gajraula Jyotiba Phule Nagar Up-244235

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 321

F. No.N-11013/7216/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Karm Chandra, **Advocate**Sh. Late Sudarshan Lal
109/16/25f Old Sohbatiyabagh Daraganj
Allahabad Up-211006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 322

F. No.N-11013/7217/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Sharan, **Advocate**Sh. Sughar Singh
Vill Sujanipur Post Ruchan Manikpur Firozabad
Up-283151

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 323

F. No.N-11013/7218/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajnish Kumar, **Advocate**Sh. G.S.Yadav
Lions Colony Munsif Road Chandausi Tehsil
Chandausi Sambhal Up-244412

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 324

F. No.N-11013/7219/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Harvendra Pal Singh, **Advocate** Sh. Rajkumar Singh Perai Gabhana Aligarh Up-202136

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 325

F. No.N-11013/7220/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahendra Pal Sharma, **Advocate** Sh. Ram Swaroop Sharma H.No.29, Anand Vihar Bulandshahr Up-203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 326

F. No.N-11013/7221/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kuldeep Kumar Batham, **Advocate** Sh. Ram Swaroop Batham Moh. Ambedkar Colony Bholepur Post Fatehgarh Tehsil Farrukhabad Up-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 327

F. No.N-11013/7222/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bhagwan Swaroop Rastogi, **Advocate** Sh. Brahm Swaroop Ganesh Colony Gali No 6 A Chandausi Teh Chandausi Distt Sambhal Up~244412

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 328

F. No.N-11013/7223/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pradeep Kumar Dwivedi, **Advocate** Sh. Pravesh Kumar 285 W Block Keshav Nagar Juhi Colony Kanpur Nagar Up-208014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 329

F. No.N-11013/7224/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kalka Prasad Yadav, **Advocate**Sh. Shankar Lal Yadav
Tikamgarh Road Kharwach Pura Mehroni Tehsil
- Mehroni Lalitpur Up-284405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 330

F. No.N-11013/7225/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Brajesh Chandra Mishra, **Advocate** Sh. Late Adya Shankar Mishra 117 By 354 Block H2 Pandu Nagar Kanpur Nagar Up-208005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 331

F. No.N-11013/7226/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anup Giri Goswami, **Advocate** Sh. Sant Giri Goswami 7/124, Om Nagar Khair Tehsil Khair Distt.Aligarh Up-202138

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 332

F. No.N-11013/7227/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Sompal Singh V.Nadhous Po. Nadhous Bahjai Distt.Sambhal Up-244410

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 333

F. No.N-11013/7228/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yogesh Kumar Khusharia, **Advocate** Sh. Ram Sarau Saxena 13, Sai Baba Lane Sudamapuri Sitapuri Up-261001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 334

F. No.N-11013/7229/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ms. Anju Singh Chauhan, **Advocate** Sh. Shailendra Singh 5/2, Goyal Building Modiyakatra Agra Up-282002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 335

F. No.N-11013/7230/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Arun Kumar Rana, **Advocate** Sh. Sundar Lal Village & Post Jogither Tehsil Bisalpur Pilibhit Up-262203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 336

F. No.N-11013/7231/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Madhukar Mishra, **Advocate**Sh. Ravindra Kumar Mishra
Pakka Pokhra Ramaipatti Distt.Mirzapur Up231001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 337

F. No.N-11013/7232/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Raj Kishor Pandey, **Advocate** Sh. Rama Pati Pandey Village Amruna Post Gonar Police Station Lalganj Distt.Basti Up-272171

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 338

F. No.N-11013/7233/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ambrish Kumar Bhatnagar, **Advocate** Sh. Lt.Chandra Kumar Bhatnagar H.No.25, Mega Dream Homes, Near Kashmiri Kothi, Mini Bypass Road Bareilly Up-243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 339

F. No.N-11013/7234/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Uday Pratap Singh, **Advocate**Sh. Lt.Ramjanm Singh
Vill. & Po. Alipur Mandara, Tehsil Jakhanian
Distt.Ghazipur Up~275203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 340

F. No.N-11013/7235/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dharmendra Kumar, **Advocate**Sh. Lt.Sh. Ramchandra Verma
H.No.1087/6, Radha Nagar, In Front Madhygang
Nahar Colony By Pas Road, Bulandshahr Up203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 341

F. No.N-11013/7236/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Madan Bihari Gupta, **Advocate**Sh. Chhail Bihari Gupta
Vill & Post Sarayan Mahipat Singh Block Pahla
Distt.Sitapur Up-261206

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 342

F. No.N-11013/7237/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Bimal Kumar, **Advocate**Sh. Shri Pratap Singh
Village Raja Ka Tal Raja Ka Tal, Firozabad, Uttar
Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 343

F. No.N-11013/7238/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prajapati Geeta Ben, **Advocate** Sh. Late Kunj Bihari Prajapati Pehati Ka Chauraha Upadhyay Ki Pokhari Mirzapur, Mirzapur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 344

F. No.N-11013/7239/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anurag Srivastava, **Advocate** Sh. Hriday Mohan Srivastava Husenabad Kachahari Sadar,Jaunpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 345</u>

F. No.N-11013/7240/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Satya Pal Singh Rathaur, Advocate Sh. Chatar Singh Rahaur 175 New Hanuman Puri Suraj Kund Road Meerut City ,Meerut,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 346

F. No.N-11013/7241/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Akshat Jain, **Advocate**Sh. Ashok Kumar Jain
Mohalla Hussainpura South Civil Line Town
Jansath, Muzaffarnagar, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 347

F. No.N-11013/7242/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Singh, **Advocate**Sh. Ram Singh
Village Rithani ,Meerut,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 348

F. No.N-11013/7243/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amrish Kumar, **Advocate**Sh. Virendra Kumar
Shakti Nagar Near Bahjoi Road Petrol Pump
Chandausi Teh Chandausi,Sambhal,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 349

F. No.N-11013/7244/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukesh Tyagi, **Advocate**Sh. Ram Kumar Tyagi
Village And Post.Mawana Khurd Tehsil.Mawana
Distt.Meerut Pin Village And Post.Mawana Khurd
Tehsil.Mawana Distt.Meerut Pin
Meerut,Meerut,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 350

F. No.N-11013/7245/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pawan Kumar, **Advocate**Sh. Omprakash
Gandhi Nagar Palnagar Bijnor Near Sugar Mill
Bijnor ,BIJNOR,UTTAR PRADESH

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 351

F. No.N-11013/7246/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Nripendra Singh, **Advocate**Sh. Shamsher Bahadur Singh
Village Shekhpur Bujurg Post Mohan Tehsil
Hasanganj District Unnao 229881,Unnao,Uttar
Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 352

F. No.N-11013/7247/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yogesh Kumar, **Advocate** Sh. Ganeshi Lal Sharma Moh Prem Nagar Colony Mohd Ganj Road Chandausi Teh Chandausi, Sambhal, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 353

F. No.N-11013/7248/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Devendr Singh Chaudhry, **Advocate**Sh. Hukam Singh
331 Shyam Singh Vihar 2 Modinagar
,Ghaziabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 354

F. No.N-11013/7249/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shaurabh Ruhela, **Advocate** Sh. Mahendra Singh Hno 468 Shivaji Nagar Pilkhuwa,Hapur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 355

F. No.N-11013/7250/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Lal Ji Yadav, **Advocate**Sh. Jai Shri Ram Yadav
Village Hatiya Post Gohaka Tahasil
Machhalishahar, Jaunpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 356

F. No.N-11013/7251/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Brij Kishor, **Advocate** Sh. Mewa Lal Mo Saray Shekh Town Powt Safipur Safipur Unnao,Unnao,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 357

F. No.N-11013/7252/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukul Saun, **Advocate**Sh. Dr. R.S. Saun
Niranjan Kunj Colony Bhind Tv Towar Opp.
Nehru Park, Near Railway Line, Pilibhit, Uttar
Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 358

F. No.N-11013/7253/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kalyan Das, **Advocate**Sh. Ram Gulam
Village Mathira Dharampur Teh Chandausi Distt
Sambhal ,Sambhal,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 359

F. No.N-11013/7254/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mukesh Monika Tyagi, **Advocate**Sh. Mahendra Pal Singh Tyagi
H No 125 A Pawan Vihar Near Riti Ashram Saharanpur,Saharanpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 360

F. No.N-11013/7255/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sushil Kumar Yadav, **Advocate**Sh. Sukhpal Singh Yadav
182 By 4 Na New Multan Nagar Baghpat Road
Meerut, Meerut, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 361

F. No.N-11013/7256/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anita Chawla, **Advocate**Sh. Harish Chandra Chawla
Delhi Raod By Pass Awagarh Farm Near Nayati
Hospital,Mathura,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 362

F. No.N-11013/7257/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sudhir Kumar Khanna, **Advocate**Sh. Late Gokaran Nath Khanna
Hno 77 Sondhi Tola Chowk Lucknow Uttar
Pradesh 226003, Lucknow, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 363

F. No.N-11013/7258/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Prakash Rajput, **Advocate**Sh. Late MEWA RAM RAJPUT
Vill. PAPIYAPUR Post CENTRAL JAIL Tehshil
FARRUKHABAD,FARRUKHABAD,UTTAR
PRADESH

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 364

F. No.N-11013/7259/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Katar Singh, **Advocate**Sh. Asharam
99 1 Jaswant Puri Sarwat Road
Muzaffarnagar, Muzaffarnagar, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 365

F. No.N-11013/7260/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sudhir Kumar Bajpai, **Advocate** Sh. Chheda Lal Bajpai 117 By 198 Kakadeo Purani Basti ,Kanpur Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 366

F. No.N-11013/7261/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Krishan Tiwari, **Advocate**Sh. Jaidutt Tiwari
Mohalla Narayan Puram New Navadiya Kanpur
Road Fatehgarh Post Fatehgarh Tehsil
Farrukhabad,Farrukhabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 367

F. No.N-11013/7262/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Chandrika Prasad Misra, **Advocate** Sh. Ram Manorath Misra E.3.391 Vinay Khand Gomti Nagar Lucknow,Lucknow,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 368

F. No.N-11013/7263/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anuj Kumar Bishnoi, **Advocate** Sh. Vinod Kumar Bishnoi B 203 Mawana Road Ganga Nagar Ganga Sagar Meerut Cantt Meerut, Meerut, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 369

F. No.N-11013/7264/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kapil Kumar, **Advocate** Sh. Ganga Charan 125 By 4 Netaji Nagar Civil Lines, Meerut, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 370

F. No.N-11013/7265/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Om Prakash, **Advocate**Sh. Raghuveer Singh Kushwaha
Vill. Husainpur Naukhanda Post Yaquitganj
Tehsil Farrukhabad,Farrukhabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 371

F. No.N-11013/7266/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Adya Prasad Pandey, **Advocate**Sh. Chandra Dutt Pandey
Village And Post Daranagar District Kaushambi
,Kaushambi,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 372</u>

F. No.N-11013/7267/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate** Sh. Amar Singh Mohalla Chauhanpuri Gajraula ,Jyotiba Phule Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 373

F. No.N-11013/7268/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Tulsi Ram, **Advocate**Sh. Late Noni Ram
C 650 Patel Nagar Avas Vikas Ekta Nagar
Bareilly, Bareilly, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 374

F. No.N-11013/7269/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sarvan Kumar, **Advocate**Sh. Late Bale
134.B Chhabele Purwa Post Shiwan Tannery
Jajmau Kanpur, Kanpur Nagar, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 375

F. No.N-11013/7270/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Yogesh Mishra, **Advocate** Sh. Shreeprakash Mishra 125a 224b Preetam Nagar ,Allahabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 376

F. No.N-11013/7271/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. C. Shashank Shekhar Katyayan, **Advocate** Sh. Late. Bachanu Chaubey
Ward No 23 Near Harda Baba Temple
Robertsganj ,Sonbhadra,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 377

F. No.N-11013/7272/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sandeep Kumar, **Advocate** Sh. Digvijay Singh Vill And Post Siau Tehsil Chandpur ,Bijnor,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 378

F. No.N-11013/7273/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ram Naryan Yadav, **Advocate** Sh. Late Prahlad Yadav Village . Kusmara Post. Kusmara Thana . Kurara, Hamirpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 379

F. No.N-11013/7274/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Arun Kumar Chaturvedi, **Advocate** Sh. Late Sh. Jhamman Lal Chaturvedi Mohalla Chok, Kasbah Patiyali ,Kanshiram Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 380

F. No.N-11013/7275/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Gemlas Kumar Katiyar, **Advocate** Sh. Late Ram Gopal Katiyar Ews 4040 Awas Vikas Kalyanpur Kanpur, Kanpur Nagar, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 381

F. No.N-11013/7276/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shailendra Kumar Saxena, **Advocate**Sh. Late Ram Krishna Saxena
Pathkana Mohal Hamirpur Thana Kotwali
Hamirpur, Hamirpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 382

F. No.N-11013/7277/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Gopal Ji Verma, **Advocate** Sh. Ram Prasad Verma Vill.Kasba Ghosi Post Jamalmirzapur Teh.Ghosi District Mau,Mau,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 383

F. No.N-11013/7278/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vijayendra Kumar Singh Gautam, **Advocate** Sh. Ram Jeevan Singh Gwal Toli Hamirpur Thana Kotwali Hamirpur, Hamirpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 384

F. No.N-11013/7279/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Prem Narayan Rastogi, **Advocate** Sh. Srikrishna Rastogi Adarsh Nagar Sector 1 Behind Ram Dharm Kanta,Sitapur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 385

F. No.N-11013/7280/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Raj Kumar Singh, **Advocate**Sh. Gyan Singh
Manjhkhor Ramedi Hamirpur Thana Kotwali
Hamirpur, Hamirpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 386

F. No.N-11013/7281/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar, **Advocate**Sh. Late Babu Ram Gupta
Vill Dehari Post Dehari Tehsil
Shahganj,Jaunpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 387

F. No.N-11013/7282/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Pankaj Sonker, **Advocate** Sh. Mansuri Lal Sonker Vill Trilokpur Post Sirathu Ps Saini Dis Kashambi Vill Trilokpur Post Sirathu Ps Saini Dis Kashambi Trilokpur,Kaushambi,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 388

F. No.N-11013/7283/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Tarkeshwar Gupta, **Advocate**Sh. Late Ramlakshan Gupta
Mohalla Chandpur Zamania Kasba Post
Zamania,Ghazipur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 389

F. No.N-11013/7284/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vinod Kumar, **Advocate**Sh. Satyapal Singh
Vill.Post Kandola Tahsil Dhaulana Dist
Hapur, Hapur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 390

F. No.N-11013/7285/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajendra Prasad, **Advocate** Sh. Ram Phakire Panda Shitla Dham Kara Post Kara Tehsil Sirathu,Kaushambi,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 391

F. No.N-11013/7286/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Manoj Kumar Agarwal, **Advocate**Sh. Late Ram Prasad Agarwal
18 Oblic 109 C Kursawan Mall Road Kanpur
Nagar,Kanpur Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 392

F. No.N-11013/7287/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Asharfi Lal, **Advocate**Sh. Ram Khelawan
Vill Mongari Kara Udhin Bujurg
,Kaushambi,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 393

F. No.N-11013/7288/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar Asthana, **Advocate**Sh. Ravindra Nath Asthana
House 88 Laxmi Bhawan
Raidopur,Azamgarh,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 394

F. No.N-11013/7289/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Som Verma, **Advocate** Sh. Anil Kumar Verma Mohalla Bhabbalpuri Near Arya Samaj Mandir Tehsil Tanda Dist Rampur, Rampur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 395

F. No.N-11013/7290/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kripa Shankar Tripathi, **Advocate** Sh. Banwari Lal Village Alwara Post Alwara Tehsil Manjhanpur,Kaushambi,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 396

F. No.N-11013/7291/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Vijay Kumar, **Advocate**Sh. Dal Chand Prabodh
A 120 Shradhapuri Phase 2 Kanker
Khera, Meerut, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 397

F. No.N-11013/7292/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Gyan Chandra Shrivastava, **Advocate** Sh. Ram Bihari Lal Basant Kunj Colony Umarpur Haribandhanpur Jaunpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 398

F. No.N-11013/7293/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Mahendra Kumar Dubey, **Advocate**Sh. Shalik Ram Dubey
Bhuili Pandey Post Birshahpur
Mirzapur, Mirzapur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 399

F. No.N-11013/7294/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rakesh Kumar Asthana, **Advocate**Sh. Shiv Shankar Lal
Village. Hakarpur Post. Badlapur Tehsil.
Badlapur,Jaunpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 400

F. No.N-11013/7295/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Narendra Prasad, **Advocate**Sh. Hansu Ram
Village And Post Majhauwa Baikunth Distt Basti
,Basti,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 401

F. No.N-11013/7296/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Gajendra Kumar, **Advocate** Sh. Tejpal Singh Vill And Post Siau Tehsil Chandpur ,Bijnor,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 402

F. No.N-11013/7297/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Kuldeep Kumar, **Advocate**Sh. Jai Prakash
Mayapuram Behind Delhi Dharm Kanta
Indergarhi Ghaziabad,Ghaziabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 403

F. No.N-11013/7298/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ravi Kumar Srivastava, **Advocate** Sh. Krishna Mohan Srivastava 201.Aa, Bhagwati Niwas New Colony Kachahari,Jaunpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 404

F. No.N-11013/7299/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Balram Dubey, **Advocate**Sh. Late Shri Balram Dubey
Village Basantpur Chitauni Post Bangaon Dihwa
Akbarpur, Ambedkar Nagar, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 405

F. No.N-11013/7300/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Amit Kumar Rastogi, **Advocate**Sh. Om Prakash Rastogi
Moh Khakara Bhind Jama Mashjid
Kotwali, Pilibhit, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 406

F. No.N-11013/7301/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shyam Surat Pandey, **Advocate** Sh. Late Hirday Naryan Pandey Singhpur, Gyanpur, Bhadohi ,Sant Ravidas Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 407

F. No.N-11013/7302/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Devendra Kumar Chaturvedi, **Advocate** Sh. Sri. Nand Lal Chaturvedi 596 Taj Pura Chatta Bazar Mathura ,MATHURA,UTTAR PRADESH

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 408

F. No.N-11013/7303/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anil Kumar, **Advocate** Sh. Jai Narayan Shukla Bhawanipur Aurai Bhadohi,Sant Ravidas Nagar,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 409

F. No.N-11013/7304/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Raj Kumar Verma, **Advocate** Sh. Kishun Lal Verma Village Sidhuna Post Rauzagaon ,Faizabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 410

F. No.N-11013/7305/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Ksirod Kumar, **Advocate**Sh. Laxmi Kant Dubey
Village Veershahpur Post Veershahpur Thana
Kotwali Dehat, Mirzapur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 411

F. No.N-11013/7306/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anirudh Kumar Shukla, **Advocate**Sh. Sri Narayan Shukla
Vivek Nagar Hamirpur Thana Kotwali
Hamirpur,Hamirpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 412

F. No.N-11013/7307/2018~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajesh Kumar, Advocate Sh. Surya Mani Yadav Mohalla Nai Abadi Suris Allahabad Road Post Shahganj Tehsil Shahganj, Jaunpur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 413

F. No.N-11013/7308/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anshuman Singh, **Advocate**Sh. Virendra Singh
H.No. 2by19 Gadhi Ashraf Khan Post
Farrukhabad Tehsil
Farrukhabad,Farrukhabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 414

F. No.N-11013/7309/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Narendra Kumar Gangwar, Advocate Sh. Ram Lal Gangwar Gram Rampura Mishr Post Nizam Dandi Thana Jahanabad,Pilibhit,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 415

F. No.N-11013/7310/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Anup Kumar Gupta, **Advocate** Sh. Ram Kishore Gupta Moh Patiyapada Chandpur ,Bijnor,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 416

F. No.N-11013/7311/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajesh Kumar Dwivedi, **Advocate**Sh. Late Roop Ram Dwivedi
Omar Nagar Hamirpur Thana Kotwali
Hamirpur,Hamirpur,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 417

F. No.N-11013/7312/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Rajesh Kumar Singh, Advocate
Sh. Late Ram Karan Singh
Vill.Pokhar Bhitwa Post.Dudhaura
Basti,Basti,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 418

F. No.N-11013/7313/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Monika Ahlawat, **Advocate** Sh. Naubahar Singh Ahlawat Vill Dariyapur Post Najibabad ,Bijnor,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 419

F. No.N-11013/7314/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shailendra Kumar, **Advocate** Sh. Kulbir Singh Vill Dariyapur Post Najibabad ,Bijnor,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 420

F. No.N-11013/7315/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Sunil Kumar Yadav, **Advocate** Sh. Ram Kumar Yadav 6b231 Gopesh Kunja Vrindrawan Yojana Rblroad Lucknow,Lucknow,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 421

F. No.N-11013/7316/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Krisan Muraree Rai, **Advocate**Sh. Bshisth Rai
Village Baijalpur Post Tiwaripur
Mohammadabad, Ghazipur, Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 422

F. No.N-11013/7317/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Naresh Chandra Dwivedi, **Advocate**Sh. Jagdish Prasad Dwivedi
Shanker Ghat Teliyarganj
Shivkuti,Allahabad,Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 423

F. No.N-11013/7318/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Dharmendra Singh, **Advocate**Sh. Lt.Sh. Shishram Singh
Vill.Khedka Po. Koral Tehsil Nogaon Sadat
Distt.Amroha Up-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 424

F. No.N-11013/7319/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 10th Oct, 2018

To

Sh./Ms. Shahnawaz Ahmad Khan, **Advocate** Sh. Lt.Abdul Bashik Khan Mohalla Hatonda Jalesar Etah Up-207302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,